

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-51/2021/6602/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Angjeeeta Mahanta,  
Principal Judge, Family Court-III,  
Kamrup(M), Guwahati.

Dated Guwahati, the <sup>th</sup> 14 August, 2024.

Sub:- **Restricted holiday.**

Ref:- Your letter No. FCK3/2/14/PJ/241/24 dated 08.08.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail **restricted holiday on 13.08.2024**. The Counsellor, Family Court-III, Kamrup(M), Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-51/2021/6603/A, dated , 14-08-24**

Copy forwarded to:

1. The Project Manager, Gauhati High Court.

*bo*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*